

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2116  
ANSWERED ON:29.11.2016  
Foodgrain Released to Kerala  
Venugopal Shri K. C.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the quantum of rice and wheat released to the State of Kerala through Public Distribution System during the last three years under BPL, APL and AAY;  
(b) the details of rice and wheat released under normal and ad hoc scheme;  
(c) whether the Government is aware that the ad hoc share from Central Government has not been distributed to Kerala since July, 2016 and if so, the reasons therefor; and  
(d) whether the Government is ready to release the Central share for this duration and if so, the details thereof?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a) & (b): The quantum of foodgrains release to the State of Kerala through PDS during the last three years is as under:

(i) Normal Allocation:

(quantity in tons)

Year

BPL

APL

AAY

Rice

Wheat

Rice

Wheat

Rice

Wheat

2014-15

318792

83556

432672

141324

250260

0

2015-16

318792

83556

432672

141324

250260

0

2016-17\*

185962

48741

252392

82439

145985

0

\*(upto October, 2016)

Kerala has implemented NFSA from 1st November, 2016 and accordingly, following allocation has been made:

...2/-

Allocation category

Monthly quantity (in tons)

Rice

Wheat

Total

AAY

16807.490

4045.475

20852.965

Priority  
52073.178  
12533.742  
64606.920  
Total  
68880.668  
16579.217  
85459.885  
Tide Over  
26835.124  
6459.074  
33294.198  
...2....

(ii) Adhoc allocation(monthly in tons till June, 2016):

Wheat

Rice

Total

Additional APL

5049

15458

20507

Additional BPL

2849

7082

9931

(c) & (d) Government of India has enacted National Food Security Act (NFSA), 2013 on 05.07.2013 to provide subsidized foodgrains to the States/UTs. Till implementation of NFSA by the State, Government of India had been allocating foodgrains to the non-NFSA States under erstwhile Targeted Public Distribution System (TPDS). In addition to this, the non-NFSA States including Kerala were also allocated additional foodgrains as per 1993-94 poverty estimates of Planning Commission and March, 2000 population estimates of Registrar General of India (RGI). Since NFSA, 2013 provides allocation of foodgrains at highly subsidized price of rice and wheat @ Rs. 3 and Rs. 2 per kg respectively, in order to persuade the non-NFSA States including Kerala to implement NFSA, 2013, the Cabinet Committee on Economic Affairs (CCEA) decided to allocate additional foodgrains to non-NFSA States upto 30.06.2016 only. Pursuant to the decision of the State of Kerala to implement NFSA, 2013, further, allocation as per NFSA entitlement is being made covering all the eligible beneficiaries identified by the State Government. A tide over allocation is also being made to the State of Kerala to protect average annual offtake of last three years.

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